

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 20-11-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 88 of 2017 (SZ)	Vikraman Kanyakumari District Vs The Member Secretary, State Level Environment Impact Assessment Authority, Chennai and 3 others	M/s. M.P.Hariprasad Counsel for Applicant M/s. M.K Subramanian E.Manoharan & for R2 M/s. R.Saravanakumar for R4	MoA & Reply of R1,R3 For Reply of R2,R4
2	Application. No.174 of 2017(SZ)	Suo Motu Proceedings initiated based on the newspaper report published in "Dinakaran" Tamil daily newspaper dated 02.08.2017 under the Caption Toxic Foam formation in Mettur Dam Vs The Chief Secretary to the Government of Tamil Nadu, Chennai and 5 others	M/s. Azhagam Perumal for R4,R6	MoA & Reply of R1,R2,R3,R5 For Reply of R4,R6
3	Application No.180 of 2017 (SZ)	S.K.Vijaykumar Bangalore Rural District and 2 others Vs Union of India Through its Secretary, Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s. Ritwick Dutta, Counsel for Applicant M/s. M.R.Gokul Krishnan for R3 M/s. B.Dhanraj for R5 M/s. Su.Srinivasan for R6	MoA & Reply of R1 ,R2,R4 For Reply of R3,R6

4	Application No.232 of 2017 (SZ)	S.P.Muthuraman, Tirunelveli District Vs The Member Secretary, Tamil Nadu Pollution Control Board, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. Rita Chandrasekar for R2 to R4 M/s. Arun Anbumani for R5	MoA & Reply of R1 For Reply of R2 to R5
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.39 of 2017 (SZ)	V.Nehru Dharmapuri District Vs The Chairman Tamil Nadu Pollution Control Board Chennai and 5 others	M/s.R.Prabakar Counsel for Applicant M/s. Rita Chandrasekar for R1, R2 M/s. M.K Subramanian E.Manoharan for R3 M/s.P.Srinivas for R4 M/s. V.R.Annagandhi for R6 M/s. R.Rajaramani for R7	MoA & Reply of R5 For Reply of R3
2	Application No.159 of 2017 (SZ)	A.Palanisamy, Perumanallur, Tiruppur Vs The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai. And 5 others	M/s. K.Myilsamy Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2 M/s. M.K.Subramanian for R3 M/s. Stanley for R6	MoA & Reply of R4 , R5 For Reply of R3 & R6
3	Application No. 179 of 2017(SZ)	Solve Plastic Products Pvt Ltd., Rep.,by Managing Director, Shencotta, Tirunelvali District, Tamil Nadu Vs Chairman Tamil Nadu Pollution Control Board Chennai and 4 others	M/s. Rema Smrithi VK Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2 M/s. E.Manoharan for R3,R4	For Reply of R3 & R4
4	Application No.214 of 2017 (SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam Royapuram, Chennai Vs The Director Ministry of Environment, Forest & Climate Change, New Delhi and 9 others	M/s. K.Mageshwaran Counsel for Applicant M/s.Ekambaram for R3 M/s. E.Manoharan for R4 to R7 M/s. H.Yasmeen Ali for R8 M/s. Abdul Saleem for R10	MoA & Reply of R1,R2,R9 For Reply of R3 to R8 & R10

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Registrar